

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**N O T I C E**

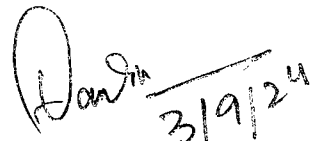
**No:- 19091**

**Dated: 03/09/24**

All the advocate/allottees of Lawyers Chambers Building High Court Srinagar, are hereby informed that the Hon'ble Committee for Lawyers Chambers vide its meeting dated 21.08.2024 held in the High Court Complex, Srinagar, has been pleased to direct for installation of a separate electricity meter for each chamber of the advocates/allottees and electricity bill shall be paid by the advocate/allottees of their respective chamber in sharing on monthly basis as per actual consumption shown in the electricity meter.

The meters will be installed at each chamber in the High Court Chambers Building shortly and allottees are requested to pay the electricity dues as per the consumption to be shown in the meter.

Srinagar.  
03.09.2024

  
3/9/24  
Registrar Judicial.